

Industrial Units in Andhra Pradesh

3436. Shri M. V. Krishna Rao: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the new industrial units in large scale sector established in Andhra Pradesh during 1960 with their location; and

(b) the names of the new industrial units in large scale sector started or to be started in Andhra Pradesh during 1961 with their location?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). 35 licences for the establishment of new undertakings in Andhra Pradesh were issued during 1960 and 1961 (upto July, 1961). In so far as the names of the new industrial undertakings established in 1960 and 1961 (upto July, 1961) with their location are concerned, they are given in the Journal of Trade and Industry.

The names of the industrial units that are to be established in future cannot be foreseen.

European Common Market

3437. Shri Harish Chandra Mathur: Will the Minister of Commerce and Industry be pleased to state:

(a) whether in the light of U.K.'s likely joining of European Common Market any special measures in organisation and otherwise are being taken to look after our exports; and

(b) whether our commercial representatives abroad have been advised to take any action or any special representative is exclusively in charge of the matter?

The Minister of Commerce (Shri Kanungo): (a) and (b). The question is currently under discussion with the authorities concerned and the House will be informed in due course of any special measures that may be decided upon. Our Commercial Representatives have been instructed to remain in touch with the Governments to which

they are accredited and to report on developments from time to time.

Secondary Schools in Herobhanga Colony in 24 Parganas

3438. Shrimati Renu Chakravartty: Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Unstarred Question No. 1944 on the 16th December, 1960 and state:

(a) whether Government have enquired how many children are school-less due to the fact that there are no Secondary Schools in Herobhanga Refugee Colony in 24 Parganas;

(b) whether it is a fact that it is far from any other Secondary school;

(c) whether it is a fact that the Minister on his visit to the Colony, several years ago, promised the refugees a secondary school there; and

(d) what are the changed circumstances for delaying it?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) to (c). Three Primary Schools and One Junior High School are functioning in the Herobhanga Colony, the number of students on the rolls in these schools being about 544. Inquiries made in December, 1960 had revealed that a High School was not yet needed. The Junior High School authorities, however, have been instructed by the State Government to add class IX to the School when required. There is an existing Higher Secondary School at a distance of about 5 miles from the Colony.

(d) Does not arise.

स्टालों में व्यापार-घन्घा करने वाले विस्थापित व्यक्ति

३४३६. श्री बलराज मधोक : क्या पुनर्वास तथा अल्पसंख्यक कार्य मंत्री यह बातने की कृपा करेंगे कि :

(क) सरकार की उन विस्थापितों के प्रति, जो पाकिस्तान बनने के समय से खोखों में अपना व्यापार-घन्घा कर रहे हैं, क्या नीति है;

(ख) क्या उन्हें वैकल्पिक स्थान दिये बिना उनके खोखे नष्ट कर दिये जायेंगे, और उन्हें पुनः विस्थापित बना दिया जायेगा; और

(ग) यदि हां, तो गुजरात में पाटन और अन्य कई स्थानों पर ऐसे खोखे वालों को वैकल्पिक स्थान दिये बिना क्यों खोखों को नष्ट किया जा रहा है ?

पुनर्वास तथा अल्प-संख्यक कार्य मंत्री (श्री मेहर चन्द खन्ना) : (क) और (ख) पश्चिमी जोन में यह मंत्रालय कोई भी नया निर्माण कार्य नहीं कर रहा है। प्रायः सभी पुनर्वास योजनाएं कार्यान्वित हो चुकी हैं। खोखों के विषय में उचित कार्यवाही सम्बन्धित राज्य सरकारों द्वारा उनकी सामान्य नीति के अनुसार की जायेगी।

(ग) पाटन (गुजरात राज्य) में स्थित खोखों के विषय में यदि कुछ विस्तृत जानकारी दी जाये तो आवश्यक जांच पड़ताल की जायेगी।

दिल्ली की गीता कालोनी में नागरिक सुविधाओं पर ध्य

३४४०. श्री बलराज मधोक : क्या पुनर्वास तथा अल्पसंख्यक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली की गीता कालोनी में सड़कों, नालियों तथा अन्य विकास कार्यों पर अभी तक कुल कितना धन खर्च किया जा चुका है;

(ख) यह कालोनी कब तक दिल्ली निगम को हस्तान्तरित की जायेगी ?

पुनर्वास तथा अल्प-संख्यक कार्य मंत्री (श्री मेहर चन्द खन्ना) : (क) १०,०४,१०६ रुपये।

(ख) कालोनी के एक भाग में सड़कों को छोड़ कर शेष सभी सेवायें दिल्ली निगम को हस्तान्तरित की जा चुकी हैं। शेष सड़कों का कार्य प्रगति पर है और आशा है कि यह जून,

१९६२ तक पूर्ण हो जायेगा, सड़कों का कार्य समाप्त हो जाने पर यह काम निगम को हस्तान्तरित कर दिया जायेगा।

जम्मू और काश्मीर राज्य के विस्थापित परिवारों के लिये दिल्ली में बस्ती

३४४१. श्री बलराज मधोक : क्या पुनर्वास तथा अल्पसंख्यक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में रहने वाले जम्मू और काश्मीर राज्य के उन विस्थापित परिवारों को, जिन्हें अभी तक कोई मकान या प्लॉट नहीं दिया गया, बसाने के लिये एक बस्ती बसाने का सरकार का विचार है; और

(ख) यदि हां, तो उस का व्यौरा क्या है ?

पुनर्वास तथा अल्पसंख्यक कार्य मंत्री (श्री मेहर चन्द खन्ना) : (क) जी नहीं। पश्चिमी पाकिस्तान से आये विस्थापितों तथा पाकिस्तान द्वारा नाजायज़ कब्जा किये हुए जम्मू और काश्मीर क्षेत्र से आने वालों के लिये कोई भी नये निर्माण-कार्य-क्रम को करने का विचार नहीं है।

(ख) प्रश्न नहीं उठता।

Fall in Quality of Indian Tea

3442. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that this season's samples of new crop of Indian tea in London sales have been found of poor quality and that the buyers have virtually neglected some of the lots on offer; and

(b) if so, whether Government propose to make an inquiry into the causes of falling of the quality?

The Minister of Commerce (Shri Kanungo): (a) The North Indian crop during the current season has been larger than in the previous years mainly because of the excessive rainfall